Annexure-7
Name of the corporate debtor: TECHNO FORGE LIMITED; Date of commencement of CIRP: 02-07-2020; List of creditors as on: 11-03-2021)
List of operational creditors (Government dues)

| $\begin{aligned} & \text { SI. } \\ & \text { No. } \end{aligned}$ | Details of Claimant |  |  | Details of claim received |  | (Amount in₹) |  |  |  |  |  |  |  |  |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  |  |  |  | Details of claim admitted | $\begin{aligned} & \text { Amount of } \\ & \text { contingent } \\ & \text { claim } \end{aligned}$ | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|  | Department | Government | Identification No. |  |  |  |  |  |  |  | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | $\%$ of voting share in CoC , if applicable |
|  | Employees' <br> Provident <br> Fund <br> Organization | Central Government |  | 16-10-2020 | 65,90,722 | 65,90,722 | Unsecured | - | - | No | - | - | - | - | - | No |
|  | ESI <br> Corporation, 2 Sub Regional Office, Vadodara | Central <br> Government |  | 31-07-2020 | 11,22,486 | 11,01,996 | Unsecured | - | - | No | - | - | - | 20,490 | - | No |
|  | Deputy Commissioner of Custom, EPCG monitoring cell. | Central <br> Government |  | 07-08-2020 | 82,11,228 | 82,11,228 | Unsecured | - | - | No | - | - | - | - | - | No |
|  | Office of <br> Regional <br> 4 Office, <br> GIDC, <br> Ankleshwar | Local Government |  | 22-10-2020 | 6,25,822 | 6,15,043 | Unsecured | - | - | No | - | - | - | 10,779 | - | No |
|  |  |  |  |  |  |  |  |  |  |  |  |  |  |  |  |  |
| Total |  |  |  |  | 1,65,50,258 | 1,65,18,989 |  | - | - |  | - | - | - | 31,269 | - |  |

